NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/221/2017 PETITION NUMBER : EDUCARE NETWORK CONSULTANT PVT LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : ROC, CHENNAI : 252 **UNDER SECTION SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM COUNSEL FOR PETITIONER P.M. Vaticle

Represents Counsel Rr Rix B. Rorbon

ROC, possely SANKAR VARADARAJAN Y P.M. VATSA-LA 1. d. B. Sarakhah

ORDER

Counsel for Applicant present. Counsel for RoC also present and sought time to file the objections. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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